

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CC No. 27/13

CIS No. 162/2019

CBI Vs. Rajesh Aggarwal and others

RC No. 3A/2013/ACU-I/CBI/New Delhi

U/S: 7, 8, 9, 12 & 13(2) r/w 13(1)(d) of PC Act

04.07.2020

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020, No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No. R-1347/DHC/2020 dated 29.05.2020, No. 16/DHC/2020 dt. 13.06.2020 and No. 22/DHC/2020 dt. 29.06.2020.

Vide order of this court dated 12.03.2020, this case was fixed for PE on 07th & 09th April, 2020. However, vide order No. 5/DJ/RADC/2020 dt. 01.04.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, all the matters fixed for the aforesaid dates were adjourned en-bloc to 05th & 08th May 2020 respectively. Further, vide order 20/DJ/RADC/2020 dated 02.05.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court,

New Delhi, all the matters fixed for 05th & 08th May 2020 were adjourned en-bloc to 05th & 08th June 2020. Subsequently, vide order No. E-2574-2639/DJ/RADC/2020 dated 29.05.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, the matters fixed for 05th & 08th June 2020 were adjourned en-bloc to 04th & 07th July 2020.

Now vide order No. Power/Gaz./RADC/2020/E-5577-5661 dated 29.06.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, it has been ordered that all courts at Rouse Avenue District Court Complex **shall take up urgent cases (except where evidence is to be recorded)** through Video Conferencing mode and other matters fixed from 01.07.2020 to 15.07.2020 have been adjourned en-bloc for different dates. Cases fixed for 04th & 07th July 2020 have been adjourned en-bloc to 05th & 07th August 2020 respectively. Accordingly, the present matter stands adjourned to 05th & 07th August 2020 for PE.

A scanned signed copy of proceeding sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Original proceeding sheet and copies of the aforementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi shall be placed on record in the judicial file as and when physical functioning of the courts is resumed.

The proceedings have been dictated on phone to
Ms. Indu Sharma Bhoria, Personal Assistant.

 04-07-2020
(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:04.07.2020
SANTOSH SNEHI MANN
Special Judge (PC Act), CBI-08
Room No. 501, Rouse Avenue Court Complex
New Delhi

ISB

IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND

CC No. 18/13

CIS No. 207/2019

CBI Vs. R. C. Aggarwal and another

RC No. AC-2/2007A/0001/ACU-I/CBI/New Delhi

U/S: 109, 193, 471 IPC & Sec. 13(2) r/w 13(1)(e) of PC Act

04.07.2020

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020, No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No. R-1347/DHC/2020 dated 29.05.2020, No. 16/DHC/2020 dt. 13.06.2020 and No. 22/DHC/2020 dt. 29.06.2020.

Vide order of this court dated 26.02.2020, this case was fixed for PE on 07th, 08th & 09th April, 2020. However, vide order No. 5/DJ/RADC/2020 dt. 01.04.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, all the matters fixed for the aforesaid dates were adjourned en-bloc to 05th, 06th & 08th May 2020 respectively. Further, vide order 20/DJ/RADC/2020 dated 02.05.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court,

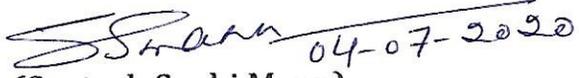
New Delhi, all the matters fixed for 05th, 06th & 08th May 2020 were adjourned en-bloc to 05th, 06th & 08th June 2020. Subsequently, vide order No. E-2574-2639/DJ/RADC/2020 dated 29.05.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, the matters fixed for 05th, 06th & 08th June 2020 were adjourned en-bloc to 04th, 06th & 07th July 2020.

Now vide order No. Power/Gaz./RADC/2020/E-5577-5661 dated 29.06.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, it has been ordered that all courts at Rouse Avenue District Court Complex **shall take up urgent cases (except where evidence is to be recorded)** through Video Conferencing mode and other cases fixed from 01.07.2020 to 15.07.2020 have been adjourned en-bloc for different dates. Cases fixed for 04th, 06th & 07th July 2020 have been adjourned en-bloc to 05th, 06th & 07th August 2020 respectively. Accordingly, the present matter stands adjourned to 05th, 06th & 07th August 2020 for PE.

A scanned signed copy of proceeding sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Original proceeding sheet and copies of the aforementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi shall be placed on record in the judicial file as and when physical functioning of the courts is resumed.

The proceedings have been dictated on phone to
Ms. Indu Sharma Bhoria, Personal Assistant.


(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:04.07.2020

SANTOSH SNEHI MANN
Special Judge (PC Act), CBI-08
Room No. 501, Rouse Avenue Court Complex
New Delhi

ISB

IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND

CC No. 26/13

CIS No. 214/2019

CBI Vs. Radhey Shyam Sharma and others

RC No. 8A/2010/ACU-V/New Delhi

U/S: 120-B IPC r/w 11 & 12 PC Act

04.07.2020

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020, No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020, No. R-1347/DHC/2020 dated 29.05.2020, No. 16/DHC/2020 dt. 13.06.2020 and No. 22/DHC/2020 dt. 29.06.2020.

Vide order of this court dated 17.03.2020, this case was fixed for PE on 05.05.2020. However, vide order 20/DJ/RADC/2020 dated 02.05.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, all the matters fixed for 05.05.2020 were adjourned en-bloc to 05.06.2020. Subsequently, vide order No. E-2574-2639/DJ/RADC/2020 dated 29.05.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, the matters fixed for 05.06.2020 were adjourned en-bloc to fixed for 04.07.2020.

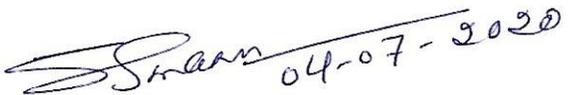
Now vide order No. Power/Gaz./RADC/2020/E-

5577-5661 dated 29.06.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, it has been ordered that all courts at Rouse Avenue District Court Complex **shall take up urgent cases (except where evidence is to be recorded)** through Video Conferencing mode and other matters fixed from 01.07.2020 to 15.07.2020 have been adjourned en-bloc for different dates. Cases fixed for 04.07.2020 have been adjourned en-bloc to 05.08.2020. Accordingly, the present matter stands adjourned to 05.08.2020 for PE.

A scanned signed copy of proceeding sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

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The proceedings have been dictated on phone to Ms. Indu Sharma Bhoria, Personal Assistant.


(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:04.07.2020

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